

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2021**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Gujarat State Energy Generation Ltd & Others


Section: 241-242 & 244 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Brihan Madhav mentioned on behalf of Learned Counsel Mr. Arjun Joshi for the Petitioner. Learned PCS Mr. Manoj Hurkat appeared for the R-1.

At the request of the Learned Counsel for the Petitioner, the matter stands adjourned to 15.02.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 11th day of January, 2021.